

"OFFICE ORDER"

In the interest of administration, the posting of the following Officers/Officials of this Registry are hereby ordered with immediate effect:

1. Shri Davinder Bhatt, Private Secretary is deployed exclusively to work in the Main Mediation Centre of the High Court;
2. Smt. Reena Sharma and Smt. Sushma Thakur, Judgment Writers posted with Registrar (Estt.) and Additional Registrar (Judicial), are kept in the General Pool;
3. Ms. Himani Gautam, Jr. Scale Stenographer is deployed with Registrar (Estt.) and Deputy Registrar (Estt.);
4. Shri Rishi Mukherjee, Jr. Scale Stenographer is posted with Additional Registrar (Judicial);
5. Shri Vinod Kumar, Jr. Scale Stenographer is ordered to work in the Consignment Cell.

Besides the Officers/Officials kept in the General Pool, are ordered to attend the consignment work while they are not deployed in the Hon'ble Courts or other places.

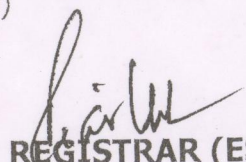
BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Admn.1(18)/78-XV-222/3- 3 / Dated: 04.08.2017
Copy forwarded for information to:- 5.

1. The Principal Private Secretary to Hon'ble the Acting Chief Justice;
2. The Member Secretary, H.P.State Legal Services Authority, Kasumpti, Shimla-171 009 with reference to his letter No.10/LSA/NALSA/Med./Cent./2009/-2714, dated 13.6.2017;
3. The Secretaries/Private Secretaries/PAs to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Rules)/ Registrar (Estt.);
4. The C.P.C/ All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Secretaries/ Court Masters;
5. All Section Officers/Private Secretaries/ Chief Librarian/ Estate Officer;
6. The above named Officer/Officials (by name), for information and compliance;
7. The Section Officer (Computers) to get uploaded the office order on the High Court website ;
8. Personal files of the above named Officer/Officials;
9. Guard File.

(From Sl. No. 1,3 to 9, High Court of H.P. at Shimla)


REGISTRAR (ESTT.)